



**Union Territory of Jammu and Kashmir  
Social Welfare Department  
Civil Secretariat, J&K.**

**NOTIFICATION  
Jammu, 21<sup>st</sup> September, 2021**

S.O. 395. -In exercise of the powers conferred by section 23 of the Jammu and Kashmir Reservation Act, 2004, and all other relevant provisions of law in this behalf, the Government hereby direct that after the words "International Border" appearing in clause (g) of rule 18 of the Jammu and Kashmir Reservation Rules, 2005, the sign and words "/Pahari Speaking People (PSP)" shall be inserted.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Sheetal Nanda) IAS**  
Secretary to the Government,

No. SWD-BCC/42/2021-01  
Copy to the:

Dated:- 21 .09.2021

1. Additional Chief Secretary, J&K.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioners, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal.
12. Director Information, J&K.;
13. All Deputy Commissioners.
14. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.

15. Secretary, Public Service Commission/Vigilance Commission/Backward Classes Commission/SSB/BOPEE.
16. Director, Achieves, Archaeology & Museums, J&K, Jammu.
17. Secretary, J&K Legislative Assembly.
18. General Manager, Government Press, Srinagar/Jammu.
19. Private Secretary to the Chief Secretary, J&K.
20. Private Secretary to Advisor (F) to the Hon'ble Lieutenant Governor.
21. Private Secretary to Principal Secretary to Government, Social Welfare Department.
22. I/c Website, Social Welfare Department.
23. Stock file.

*Manoj Kumar*  
2/9/21

**(Manoj Kumar)JKAS**

*Manoj*  
Under Secretary to the Government  
Social Welfare Department